

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 143**

**CONT.A./2 (CH) 2021**

**And**

**CP No. 35/Chd/Hry/2020**

**IN THE MATTER OF:**

**Aggressive electronic manufacturing ...  
services pvt. Ltd. & anr**

**Petitioners**

**Versus**

**Aggressive Digital Systems Pvt. Ltd. & ...  
ors.**

**Respondents**

**Under Section: Sec. 241(1), 242(4), 244(1), 425 CA 2013**

**Order delivered on 31.05.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 14.06.2024.

Sd/-

**Court Officer**

May 31<sup>st</sup>, 2024  
Priyanka